

From:
Nikesh Kumar Sinha,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/NJA/1/2024-25/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

The Director,
West Bengal Judicial Academy,
Kolkata.

Sub.: Regarding nomination of Judicial Officer to attend Transnational Crimes Pilot Workshop (Group-2) [SE-35] on 20th and 21st July, 2024 at West Bengal Judicial Academy (WBJA), Kolkata.

Ref.: letter bearing Ref. No.: NJA/Dir/SE-35/2024/1685 dated 27.06.2024 received from the Director, National Judicial Academy, Bhopal.

Sir/Madam,

With reference to the letter on the subject noted above, I am directed to say that the Court has been pleased to nominate **Ms. Avanika Gautam, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Hazaribagh** to attend **Transnational Crimes Pilot Workshop (Group-2) [SE-35]** in collaboration with Federal Judicial Center (FJC), Washington and Central and Eastern European Law Initiative Institute (CEELI), Prague scheduled to be held on **20th and 21st July, 2024** at **West Bengal Judicial Academy (WBJA), Kolkata.**

Details of the nominated Officer for communication is as follows:-

Mobile No. – 8937019015

Email Id – avanika85@gmail.com

This is for your kind information and needful.

Yours faithfully,
Sd/- Nikesh Kumar Sinha
Registrar (Administration)

Memo No. 3544 /Apptt.

Dated Ranchi the 15/07/2024

Copy forwarded to the Director, National Judicial Academy, Bhopal / the Principal District & Sessions Judge, Hazaribagh / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website / Officer concerned for information and needful along with permission to attend the aforesaid programme.


15.7.24
Registrar (Administration)